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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(OS) 524/2024, I.A. 44402/2024, I.A. 49322/2024, I.A. 9842/2025,
I.A. 11318/2025, I.A. 11886/2025, I.A. 12229/2025, I.A. 17286/2025,
I.A. 17329/2025 & I.A. 21839/2025

ANI MEDIA PVT. LTD.

.....Plaintiff

Through: Mr. Sidhant Kumar and Mr. Om
Batra, Advocates.

versus

WIKIMEDIA FOUNDATION INC & ORS.Defendants

Through: Ms. Aayushi Marwah and Mr.
Bakshind Singh, Advocates for D1.
Mr. Naman Kumar and Ms. Indumugi C,
Advocates for D3.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

19.09.2025

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1. Adjournment is sought on behalf of learned counsel for the Plaintiff.
2. Learned counsels for the Defendants No.1 and 3 have no objection to the same.
3. List on 15.12.2025.

JYOTI SINGH, J

SEPTEMBER 19, 2025

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